

Promotion of Small Scale Industries

***466. SHRI ARUN KUMAR NEHRU:** Will the Minister of INDUSTRY be pleased to state:

(a) whether one of the important segments of the new 20-Point Programme is the promotion of small industries and upgradation of technology of small scale industries; and

(b) if so, in what manner this particular programme is proposed to be implemented during the current Plan period?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) Services to small industries are largely coordinated by the Small Industries Development Organization with the assistance of specialised agencies and institutions. The coverage of the Small Industries Development Organization is being increased and extended to cover backward areas by opening a new Institute in Haryana (which was the only State without an Institute), and by opening of 12 Branches in backward areas. Testing facilities for upgrading quality are also being strengthened. 20 Field Testing Stations for specific commodity clusters are being set up. Specific regulatory order for providing quality control of household electrical appliances is being implemented. The services rendered through various Extension Centres all over the country are being re-organised to improve their efficacy in rendering common service facilities. A scheme to assist in setting up of quality control systems is under formulation. Problems regarding credit, raw material, training etc. are being attended to. The government has also under consideration a scheme for national awards for outstanding small scale entrepreneurs.

Review of All India Services cadres

***467. SHRI BALASAHEB VIKHEPATIL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to review All India Services Cadres; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS: (SHRI P. VENKATASUBBAIAH):

(a) & (b) The Cadre Rules governing the three All India Services, viz., Indian Administrative Service, Indian Police Service and Indian Forest Service provide for review of the strength and composition of each cadre of the Service by the Central Government in consultation with the State Government or the State Governments concerned at the interval of every three years and to make such alterations in the strength and composition of the cadres as it deems fit. The Rules also empower the Central Government to alter the strength and composition of any cadre at any other time.

In pursuance of the above said Rules the proposals for review of the Cadres received from the State Governments are considered by the Central Government in consultation with the State Governments concerned and decisions taken to alter the strength and composition of the cadres are notified in the Official Gazette.

Production and Sale of Trucks & Tractors

***468. SHRI R. PRABHU:** Will the Minister of INDUSTRY be pleased to state:

(a) the production/sales of trucks and tractors, month-wise, since March 1981;

(b) whether there is a downward trend in production/sales in recent months;

(c) whether Government have gone into the reasons leading to the fall in production/sales

(d) whether one of the reasons for the reduction in sales of tractors/trucks is on account of restriction on transfer for a period of two years; and

(e) whether Government would consider rescinding of the order on resale with a view to arrest the recessionary trend in this industry?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):

(a) & (b) The Hon'ble Member perhaps has in mind the commercial vehicles in mentioning the word 'trucks'. The production and sale of commercial vehicles and tractors since March, 1981 is indicated below monthwise :—

	Commercial Vehicles		Tractors	
	Production	Sales	Production	Sales
1981				
April	6119	4179	6927	7637
May	6346	5692	6532	6647
June	7738	7264	6515	6538
July	7507	6997	6814	6818
August	7903	7770	6719	6465
September	7052	6485	7191	7204
October	7202	6640	7442	7238
November	8112	7712	7425	7273
December	8871	10767	8149	7075
1982				
January	8033	6993	6333	5077
February	8537	7055	6385	5688
March	9945	11745	7045	5443
April	6841	7183	5037	4822
May	8204	6428	4799	6082
June	6402	6672	5050	6890

(c) and (d) Government are closely watching the situation and the status of the industry is being constantly monitored. The demand for commercial vehicles arises from a number of factors including their total availability, the growth pattern of the industry, availability of bank finance to the prospective customers and the economics of road movement vis-a-vis the rail movement. The same factors, by and large,

except for the last one mentioned in the preceding sentence, govern the demand pattern for tractors. The ban on re-sale of commercial vehicles was imposed essentially with a view to curbing any tendencies for speculative booking and purchase of these vehicles.

(e) The matter is being examined by the Government.